

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
STARRED QUESTION NO. 46*
TO BE ANSWERED ON 25.06.2019

PROTECTION OF COWS

***46. SHRI RAVINDRA SHYAM NARAYAN SHUKLA ALIAS RAVI KISHA: SHRI MANOJ TIWARI:**

Will the Minister of **FISHERI, ANIMAL HUSBANDRY AND DAIRYING**

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the details of the policy of the Government with respect to protection of cows;
- (b) whether the Government is considering to open 'gaushala(s)' in every district;
- (c) if so, the time by which these are likely to be set up; and
- (d) the details thereof, State-wise including Uttar Pradesh?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI GIRIRAJ SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF THE LOK SABHA STARRED QUESTION NO. 46 PROTECTION OF COWS TO BE ANSWERED ON 25TH JUNE 2019.

(a) As per Article 246(3) of the Constitution of India Animal Husbandry is a State subject. The relevant entry (Entry 15) of List II of the Seventh Schedule of the Constitution reads as follows: “Preservation protection and improvement of stock and prevention of animal diseases; veterinary training and practice”. However, in order to complement and supplement the efforts of the States and Union Territories for protection of cows Government of India is implementing following schemes: (i) Rashtriya Gokul Mission; (ii) National Dairy Plan-I; (iii) Dairy Entrepreneurship Development Scheme (iv) Livestock Health and Disease Control; (v) National Livestock Mission and (vi) Breed Improvement Institutes. Through Animal Welfare Board of India (AWBI) Government of India is implementing schemes namely (i) Provision of Shelter House for looking after animals in distress and (ii) Animal Welfare Board of India Plan Scheme for maintaining the stray animals in distress and their treatment, human education programmes for welfare of animals, etc. Details of these schemes is given at Annexure-I

(b) to (d) Government of India does not have any scheme for setting up New Gaushalas. However, scheme Provision of Shelter House for looking after animals in distress is being implemented through Animal Welfare Board of India. Under the scheme financial assistance is provided to NGOs/ Animal Welfare Organization (AWOs) for establishment and maintenance of shelter houses for the Shelter House project consisting of construction of Boundary Wall, In- house Dispensary, Shelters, Water tanks, Drains, Contingency expenses and cost of Medical Equipments.

STATEMENT REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA STARRED QUESTION NO. 46 PROTECTION OF COWS TO BE ANSWERED ON 25TH JUNE 2019.

Details of the Schemes being implemented by Department of Animal Husbandry and Dairying for protection of cows

S. No.	Name of the Scheme	Details of the Scheme
1.	Rashtriya Gokul Mission	<p>The Mission is being implemented with the aim of Development and conservation of indigenous breeds. Following interventions have been undertaken under the scheme: a) Establishment of Gokul Grams as integrated cattle development centres; b) Establishment of two National Kamdhenu Breeding Centres as repository of Germplasm of all indigenous breeds; c) Pashu Sanjivni for maintaining identification and traceability of animals in milk; d) Extension of AI coverage through strengthening of existing AI centres; training of existing AI workers and establishment of Multi Purpose AI technicians in Rural India (MAITRIs); e) Progeny testing programme and pedigree selection programme for production of high genetic merit bulls of indigenous breeds; f) Establishment of Embryo Transfer Technology and In- Vitro Fertilization labs for production of high genetic merit bulls; g) Sexed semen production facility for production of female calves by eliminating male calves through use of sexed semen; h) E Pashu Haat portal developed for giving details of indigenous germplasm available with institution and farmers in the country; i) Gopal Ratna and Kamdhenu Awards for creating awareness among the farmers for rearing of indigenous breeds; j) Artificial Insemination Programme in Aspirational districts for enhancing AI coverage in these districts and increasing milk production</p>

		and productivity and k) Government has constituted Rashtriya Kamdhenu Aayog to provide policy and direction to the cow conservation and development programmes in the country and for ensuring proper implementation of laws with respect to welfare of cows.
2.	National Dairy Plan-I	World Bank assisted programme has been implemented with the aim of enhancing productivity of milch animals and thereby increasing milk production and greater access to milk producers to organized milk processing sector. The Scheme has been implemented in 18 major dairy States and implementation of activities of the scheme will end by November 2019.
3.	Dairy Entrepreneurship Development Scheme (DEDS)	DEDS is implemented with the objective of generation of self-employment opportunities in the dairy sector, covering activities such as enhancement of milk production, procurement, preservation, transportation, processing and marketing of milk by providing back ended capital subsidy for bankable projects through NABARD.
4.	Livestock Health and Disease Control	Livestock Health and Disease Control is being implemented for tackling the issues of livestock health. Assistance is released under the scheme to the States & UTs for implementation of control programme for Foot and Mouth Disease and Brucellosis. Funds also made available to the States for control of all diseases of livestock including Haemorrhagic Septicaemia, Black Quarter etc.
5.	National Livestock Mission	National Livestock Mission having sub mission on Feed & Fodder Development for increasing fodder availability in the country and Livestock Development with the component for providing insurance coverage to bovines along with other livestock species.
6.	Breed Improvement Institutes	Government has also established three subordinate organizations namely, (a) Central Cattle Breeding Farms (b) Central Herd registration Scheme and (c) Central Frozen Semen Production & Training Institute. These institutes are playing crucial role in supply of high genetic merit bulls and semen doses of indigenous breeds.
7.	Provision of Shelter House for looking after animals in distress:	Under the scheme financial assistance is provided to NGOs/Animal Welfare Organizations (AWOs) for establishment and maintenance of shelter houses and the maximum entitlement of grant is 25.00 lakhs (including

		10% share of AWOs) for the Shelter House project consisting of construction of Boundary Wall, In- house Dispensary, Shelters, Water tanks, Drains, Contingency expenses and cost of Medical Equipments..
8.	Animal Welfare Board of India Plan Scheme:	Under the scheme, financial assistance is provided to animal welfare organizations for maintaining the stray animals in distress and their treatment, human education programmes for welfare of animals, etc. The grant is released to Animal Welfare Organizations (AWOs) based on the number of animals sheltered/treated/rescued by the AWOs.